

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHREE BHAWANI PAPER MILLS LIMITED Date of Commencement of Liquidation: 07-07-2021; List of Stakeholders as on Date: 30-11-2022; Name of IP: Ms. Anju Agarwal; Process Number: 1; Last 5 digit of registration number: 10213

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				43633610				NA
2	Liquidation costs incurred till date				11600000				NA
3	Secured financial creditors	2	5312382882	2	5312382882				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	15	399200251	15	399200251				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	228	58936486	228	58660968			275519	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	160	69894380	159	66509808			3384571	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	148245754	3	148244118			1636	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	56	203164924	56	149893294			53271630	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	73728890	1	2874000			70854890	<a href="#">Annexure 9</a>
Total		465	6265553567	464	6192998931	0		127788246	